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Date: 23/10/2025

Muhammad Abdul Khoyer Vs Asgar Khan and Another

None

Court: Calcutta High Court

Date of Decision: July 24, 1933

Citation: 148 Ind. Cas. 892

Hon'ble Judges: C.C. Ghose, Acting C.J.; S.K. Ghose, J

Bench: Division Bench

Judgement

@JUDGMENTTAG-ORDER

1. For the reasons set out in the letter of reference, we accept the reference and set aside the conviction and the sentence. The fines, if paid, will be

refunded.